NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.07/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.38/2006 Krishna Metal Industries Pvt. Ltd Vijay Kumar goyal & (03) Others		
NAME OF THE COMPANY			
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)	Krishna Metal Industries Pvt. Ltd & (04) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Bhewarn Chardon Peddy S. Mukundan	Advocate	8978033475	16

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
5. chiclambain	PCS	9849056652	A

Heard Shri Bhuvana Chandra Reddy and Shri S. Mukudan, Learned Counsels for the Petitioner and Shri S. Chidambaram, Ld. PCS for the Respondent.

An Auditor is appointed for valuation of share of the Petitioner Company by granting two months' time for the Auditor to submit his report. Post the case on 19.04.2018.

Member (T)

Member (J)